

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Tax Appeal No. 53 of 2011

With

Tax Appeal No. 8 of 2012

The Commissioner of Income Tax, Jamshedpur, Singhbhum East

... .. Appellant (In both cases)

Versus

Shri Khajan Singh

... .. Respondent (In both cases)

**CORAM: HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

For the Appellant : Mr. Amit Kumar, Advocate
(In both cases)

For the Respondent : Ms. D.P. Mishra, Advocate
(In both cases)

Oral Order

14/Dated: 25.06.2020

Let these matters be listed before the Bench which is in
seisin of the subject matter.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)